

18.4.2011

CCP 26/05 O.A. No. 259/95

Hon'ble Mr.Justice Alok Kumar Singh, M(J)

Hon'ble Sri S.P.Singh, Member (A)

List revised. No body is responding for the applicant.

On the last occasion, no body had responded for the applicant.

Sri Rajendra Singh is present for respondents and he informs that substantial compliance has already been made. In view of the substantial compliance, this contempt petition is finally disposed of in full and final satisfaction.

S.P.Singh
Member (A)

B.K.Singh
Member (J)

HLS/-

*Copy to
of
dated to 14-4-2011
for return
10-4-2011*